

Dak Register on 01/08/2019

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
2181 /201 9	01/08 /2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	requirements of furniture and office equipment for cestat new building		CT		
2182 /201 9	01/08 /2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	requirement of four computer & printers for CESTAT building	Compu ter Cell			
2183 /201 9	01/08 /2019	NIL	BHARAT HY NUKALA	reg. pension papers of mr. gauri shankar	Admini stration Section			
2184 /201 9	01/08 /2019	NIL	SH. ASHOK JINDAL, M (J)	CONTINUA TION OF TOUR TO DELHI UPTO 31 AUGUST	PA			
2185 /201 9	01/08 /2019	CESTAT/AHD/MISC/ORDER SEC/11/2010	S.K.TIWA RI, ASST REGISTR AR	REQUEST FOR FORWARDI NG THE FILE IN APPEAL NO. E/11356/201 6	PA			

2186 /2019	01/08 /2019	1(3)/AW/M(J)/PF/CESTAT/ALD/2018	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	SEEKING GUIDANCE ON MEDICAL REIMBURSEMENT CLAIM	Administration Section			
2187 /2019	01/08 /2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	REIMBURSEMENT OF EXPENSES OF ELECTRICITY	Administration Section			
2188 /2019	01/08 /2019	NIL	T.V.UNIK RISHNAN, SPS TOM (T)	EL APPLICATION OF HON. MEMBER (T) SH. SANJIV SRIVASTAVA ON 29 AND 30 JULY 2019	Administration Section			
2189 /2019	01/08 /2019	NIL	SH. ASHOK JINDAL, M (J)	JOINING REPORT	Administration Section			
2190 /2019	01/08 /2019	NIL	MS. RACHNA GUPTA, M (J)	APPLICATION FOR CLON 26.7.2019	Administration Section			
2191 /2019	01/08 /2019	01/CESTAT/BANG/USV	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF LEAVE APPLICATION & JOINING REPORT	Administration Section			
2192 /2019	01/08 /2019	NIL	HEMANT KUMAR, PA TOM (J)	EL APPLICATION OF HON.	Administration Section			

				MEMBER (J) SH. S.K. MOHANTY				
2193 /201 9	01/08 /2019	NIL	SEEMA SADANA, SPS	CORRECTI ON IN THE APPEAL UPLOADED	PA			
2194 /201 9	01/08 /2019	C-14011/42/2013-AD.V	S.A. ANSARI, UNDER SECRETARY TO THE GOVT. OF INDIA	STATUS OF PERIOD FROM 13.9.2012 TO 05.8.2014 OF SH. C.J.MATHE W	Admini stration Section			
2195 /201 9	01/08 /2019	NIL	MS. SULEKH A BEEVI CS, M (J)	EXTENSIO N OF EL AND JOINING REPORT	Admini stration Section			
2196 /201 9	01/08 /2019	NIL	DR. D.M. MISRA, M(J), MUMBAI	PERMISSIO N OF PRONOUN CEMENT OF ORDERS	PA			
2197 /201 9	01/08 /2019	NIL	DY. REGISTR AR, CESTAT, MUMBAI	CONSTITU TION OF BENCH IN E/ROM/540 3/19 IN E/460/2009	PA			
2198 /201 9	02/08 /2019	NIL	NITIN SARIN, ADVOCA TE	C/51584/201 9-CU(DB) ARISING OUT OF 9- 2018-19 DATED 30.3.2019	DR(J)			
2199 /201 9	02/08 /2019	NIL	MS. ARCHAN A WADHW	SUBMISSIO N OF BOARDING PASSES	Admini stration Section			

			A, M (J)	FOR RECORD				
2200/2019	02/08/2019	NIL	MS. ARCHANA WADHW A, M (J)	SUBMISSION OF BOARDING PASSES FOR RECORD	Account Section			
2201/2019	02/08/2019	NIL	T.VISWA PRAKASH, DY. REGISTRAR	ATTENDANCE SHEET OF SH. T. VISWAPRA KASH	Administration Section			
2202/2019	02/08/2019	NIL	ANIL KUMAR, MTS	application for el	Administration Section			
2203/2019	02/08/2019	18(1)/MISC/CESTAT/ALLD/2015PARTIII	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	RESOLUTION FROM CESTAT, BAR ASSOCIATION ALLAHABAD	Administration Section			
2204/2019	02/08/2019	50(1)/WORK DISTRIBUTION/CESTAT/ALLD 2018	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	OFFICER ORDER IN R/O SH. ASHISH KR, LDC FOR SUPERVISING INTERNAL MODULAR PARTITION WORK	Administration Section			
2205/2019	02/08/2019	CESTAT/AHD/ADMN/CIRCULAR/ORDER/NOTICE/2/2013	S.K.TIWARI, ASST REGISTRAR	COMPLIANCE OF HQ VARIOUS ORDERS/CIRCULAR IN R/O CESTAT, AHMEDAB	Administration Section			

				AD				
2206/2019	02/08/2019	NIL	KRIPA SHANKAR, ASST. REGISTRAR	REPLY TO MEMORANDUM DATED 26.7.2019	Administration Section			
2207/2019	02/08/2019	PF/CESTAT/MUM/ADMN/ARCHANA	T.VISWA PRAKASH, DY. REGISTRAR	SERVICE BOOK IN R/O MS. ARCHANA, STENO-II	Administration Section			
2208/2019	02/08/2019	NIL	SH. ANIL CHOUDHARY, M (J) AND SH. BIJAY KUMAR, M (T)	PERMISSION FOR RELISTING	PA			
2209/2019	02/08/2019	NIL	MS. CHANDE RKANTA, SPS TO MEMBER (J)	REQUEST REG. PERMISSION OF DOING CORRECTION IN ORDER SHEET	PA			
2210/2019	02/08/2019	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR RELISTING of st/55439 & others	PA			
2211/2019	05/08/2019	NIL	RAJENDER PRASAD, AO, DELHI	MAJOR/MINOR PENALTY CERTIFICATE	Administration Section			
2212/2019	05/08/2019	4(4)/PF/BP/STENO-III/CESTAT/ALLD/2019	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	FORWARDING OF JOINING REPORT IN R/O SH. BHOOPEN DRA KR.	Administration Section			

				PATEL, STENO III				
2213 /201 9	05/08 /2019	NIL		DEP. REGISTR AR, CESTAT, MUMBAI	CERTIFICA TE OF TRANSFER OF CHARGE FOR MS. HARSHITA PANDEY	Admini stration Section		
2214 /201 9	05/08 /2019	NIL		HYCINTH MASCAR ENHAS, STENO, CESTAT, MUMBAI	REQUEST FOR EL FROM 13.8.2019 TO 16.8.2019 OF SH. P. ANJANI KR.	Admini stration Section		
2215 /201 9	05/08 /2019	NIL		SH. P.K CHOUDH ARY , M(J)	JOINING REPORT	Admini stration Section		
2216 /201 9	05/08 /2019	NIL		ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	REQUEST FOR 1 DAY CL ON 9.8.2019	Admini stration Section		
2217 /201 9	05/08 /2019	16(1)/ACCO & GH/CESTAT/ALD/2015		ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	INTERNAL MODULAR PARTITION IN CESTAT AT KENDRIYA SADAN	Admini stration Section		
2218 /201 9	05/08 /2019	NIL		G. SHRIDHA R, SPS, CESTAT, CHENNAI	REQUEST FOR DELETION OF ORDER	PA		
2219 /201	05/08 /2019	NIL		DEP. REGISTR	monthly statement for	DR(J)		

9			AR, CESTAT, KOLKAT A	the month				
2220 /201 9	05/08 /2019	NIL	SH. C.L.MAH AR, M (T)	PERMISSIO N FOR PRONOUN CEMENT IN E/51120 OF 2018	PA			
2221 /201 9	05/08 /2019	NIL	ANIL KUMAR, MTS	APPLICATI ON FOR CL ON 05.8.2019	Admini stration Section			
2222 /201 9	05/08 /2019	C-14011/42/2013-AD.V	S. A. ANSARI, UNDER SECRETARY	STATUS OF PERIOD FROM 13.9.2012 TO 05.8.2014 OF SH. C.J.MATHE W	Admini stration Section			
2223 /201 9	05/08 /2019	NIL	SH. P. DINESHA , M (J)	REQUEST FOR LEAVE & PERMISSIO N TO LEAVE STATION	Admini stration Section			
2224 /201 9	05/08 /2019	NIL	BALESH KUMAR, DIRECTOR GENERAL, DGGI, NORTH, NEW DELHI	CERTIFICA TE OF TRANSFER OF CHARGE OF SH. DEBI PRASAD DASH	Admini stration Section			
2225 /201 9	05/08 /2019	NIL	SH. ASHOK JINDAL, M (J)	REPRESEN TATION OF SH. S.K.VERMA , ASST.	PA			

				REGISTRAR AGAINST THE ADVERSE REMARKS IN HIS APAR FOR THE PERIOD 2016-17				
2226/2019	05/08/2019	NIL	SH. VIKRANT KACKRIA, GEN. SECRETARY	REG. BOYCOTT OF ADVOCATES IN PUNJAB AND HARYANA HIGH COURT	PA			
2227/2019	05/08/2019	NIL	SH. P. DINESHA, M (J)	REQUEST FOR LEAVE & PERMISSION TO LEAVE STATION	Administration Section			
2228/2019	05/08/2019	NIL	R. R. SHETTY, ADVOCATES, HIGH COURT	OA NO. 456 OF 2018	Administration Section			
2229/2019	05/08/2019	NIL	MS. RANJU MADHRA, SPS	EL APPLICATION FROM 5 AUGUST TO 7 AUGUST	Administration Section			
2230/2019	06/08/2019	ST/85072/16-MUM	ROOPAM KAPOOR, PRINCIPAL COMMISS	APPEAL NO. ST/85072/16-MUM IN THE	SPS to President			

			IONER	MATTER OF M/S ASP SHIP MANAGEM ENT				
2231 /201 9	06/08 /2019	NIL	T.VISWA PRAKAS H, DY. REGISTR AR	Matter released for relisting from sps of Sh. C. J. Mathew	PA			
2232 /201 9	06/08 /2019	CESTAT/MUM/STB/RELIS/2019	T.VISWA PRAKAS H, DY. REGISTR AR	Matter released for relisting from sps of Sh. C. J. Mathew	PA			
2233 /201 9	06/08 /2019	NIL	T.VISWA PRAKAS H, DY. REGISTR AR	Matter released for relisting from sps of Sh. C. J. Mathew E/ROM/858 50/2018 AND OTHERS	PA			
2234 /201 9	06/08 /2019	NIL	T.VISWA PRAKAS H, DY. REGISTR AR	Matter released for relisting E/ROM/857 91/2018 AND OTHERS	PA			
2235 /201 9	06/08 /2019	NIL	T.VISWA PRAKAS H, DY. REGISTR AR	Matter released for relisting C/135/2008 AND OTHERS	PA			
2236 /201 9	06/08 /2019	CESTAT/MUM/STB/RELIS/2019	T.VISWA PRAKAS H, DY. REGISTR AR	Matter released for relisting ST/317/2012	PA			

			AR					
2237 /2019	06/08 /2019	NIL	SH. G. SRIDHAR, SPS, CESTAT, CHENNAI	REQUEST FOR DELETION OF ORDER IN E/41255/2014	PA			
2238 /2019	06/08 /2019	CESTAT/AHD/MISC/ORDER SEC/11/2010	S.K.TIWARI, ASST REGISTRAR	REQUEST FOR FORWARDING THE FILE IN APPEAL NO. E/11356/2016	PA			
2239 /2019	06/08 /2019	NIL	AFTAB ALAM, ASST. COMMISSIONER	LATEST STATUS OF APPEAL IN THE CASE OF MS SAWERA TRAVELS PVT. LTD. KTRA BAGHIAN, AMRITSAR	DR(J)			
2240 /2019	06/08 /2019	10039/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 4692 OF 2018	DR(J)			
2241 /2019	06/08 /2019	ST/85072/16-MUM	ROOPAM KAPOOR, PRINCIPAL COMMISSIONER	APPEAL NO. ST/85072/16-MUM IN THE MATTER OF M/S ASP SHIP MANAGEM	SPS	SPS TO SH. C.L. MAHAR, M(T)		

				ENT				
2242 /2019	06/08 /2019	NIL	KAMALA , SPS, CHANDIG ARH	REG. INCREMEN T AND PAY FIXATION	Accou nt Section	AS DIRE CTED BY AO SENT TO ADMI N		
2243 /2019	06/08 /2019	8735/2017/SEC	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 5852 OF 2018	DR(J)			
2244 /2019	06/08 /2019	NIL	ASSISTA NT REGISTR AR/SPS, CESTAT, CHANDIG ARH	MONTHLY REPORT OF JULY2019	DR(J)			
2245 /2019	06/08 /2019	21850/2019/SEC-XVII	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	MISCELLA NEOUS APPLICATI ON NO. 1230 OF 2019	DR(J)			
2246 /2019	06/08 /2019	NIL	ASSISTA NT REGISTR AR, CESTAT, BANGAL ORE	monthly statement for the month	DR(J)			
2247 /2019	06/08 /2019	NIL	REKHA SHEKHA WAT, PA TO PRESIDE NT	DISPOSAL STATEMEN T	Compu ter Cell			

2248 /2019	06/08 /2019	NIL	MS. ARCHANA WADHW A, M (J)	JOINING REPORT	Admini stration Section			
2249 /2019	06/08 /2019	NIL	MS. RACHNA GUPTA, M (J)	CL APPLICATI ON FOR 2.8.2019	Admini stration Section			
2250 /2019	06/08 /2019	OA NO. 456/2018	T.VISWA PRAKAS H, DY. REGISTR AR	STATUS OF THE CASE	Admini stration Section			
2251 /2019	06/08 /2019	CESTAT/NSK/MUMBAI/2018	T.VISWA PRAKAS H, DY. REGISTR AR	STATUS OF THE CASE	Admini stration Section			
2252 /2019	06/08 /2019	PF/CESTAT/MUM/ADMN/TV P	T.VISWA PRAKAS H, DY. REGISTR AR	FORWARDI NG OF ATTENDA NCE REPORT FROM THE PERIOD OF 01.7.2019 TO 31.7.2019 IN R/O SH. T. VISWAPRA KASH	Admini stration Section			
2253 /2019	06/08 /2019	PF/CESTAT/MUM/ADMN/VK	T.VISWA PRAKAS H, DY. REGISTR AR	FORWARDI NG OF INTIMATIO N FOR APPEARIN G IN EXAM IN R/O SH. VINAY KUMAR, MTS	Admini stration Section			
2254 /2019	06/08 /2019	28/CESTAT/KOL/CIRCULAR/ 2016	T.K.SARK AR, DY.	COMPLIAN CE REPORT	PA			

9			REGISTRAR	FOR CIRCULAR				
2255/2019	06/08/2019	NIL	T.VISWA PRAKASH, DY. REGISTRAR	Matter released for relisting-st/92715/2017& OTHERS	PA			
2256/2019	06/08/2019	NIL	NITIN SARIN, ADVOCATE	C/51584/2019-CU(DB) ARISING OUT OF 09/2018 DT. 30.3.2019	DR(J)			
2257/2019	06/08/2019	NIL	SH. P.K CHOUDHARY, M(J)	DISPOSAL STATEMENT	Computer Cell			
2258/2019	06/08/2019	NIL	N. RAJA, SPS TO MEMBER (JUDICIAL)	DISPOSAL STATEMENT OF SH. S. S. GARG, MEMBER (J)	Computer Cell			
2259/2019	06/08/2019	CESTAT/AHD/DISPOSAL STATEMENT/06/2016	NEHA SINGH BHADARIA, PATOM (J)	DISPOSAL STATEMENT OF MEMBER (J) SH. RAMESH NAIR	Computer Cell			
2260/2019	06/08/2019	NIL	SH. BIJAY KUMAR, M (T)	DISPOSAL STATEMENT	Computer Cell			
2261/2019	06/08/2019	CESTAT/WZB/DMM/2019	DR. D.M.MISRA, M(J)	EXTENSION OF PERIOD TO PRONOUNCE RESERVED ORDERS	PA			
2262/2019	06/08/2019	NIL	SH. AJAY SHARMA,	EL FROM 30/7 TO	Administration			

9			M (J)	2/8/2019	Section			
2263 /201 9	06/08 /2019	CESTAT/AHD/PER/66/2019	SH. RAJU, M (T)	JOINING REPORT	Admini stration Section			
2264 /201 9	06/08 /2019	NIL	SH. P. DINESHA , M (J)	REQUEST FOR LEAVE & PERMISSIO N TO LEAVE STATION	Admini stration Section			
2265 /201 9	06/08 /2019	NIL	SH. C.J.MATH EW, M (T)	CL ON 29 JULY 2019	Admini stration Section			
2266 /201 9	06/08 /2019	NIL	MS. SULEKH A BEEVI CS, M (J)	EXTENSIO N OF EL AND JOINING REPORT	Admini stration Section			
2267 /201 9	06/08 /2019	NIL	MS. ARCHAN A WADHW A, M (J)	JOINING REPORT	Admini stration Section			
2268 /201 9	07/08 /2019	NIL	G. SHRIDHA R, SPS, CESTAT, CHENNAI	REQUEST FOR ADDITION OF MISC. ORDER NO. IN PDF ORDER IN APPEAL NOS. E/40764 & 40765/2019	PA			
2269 /201 9	07/08 /2019	NIL	MS. SEEMA SADANA, SPS	CORRECTI ON IN THE APPEAL UPLOADED ADJOURN MENT ORDERS	PA			
2270	07/08	NIL	SH. G.	REQUEST	PA			

/2019	/2019		SRIDHAR, SPS, CESTAT, CHENNAI	FOR ADDITION OF MISC. ORDER NO. IN PDF ORDER IN APPEAL NOS. E/40764 & 40765/2019				
2271/2019	07/08/2019	NIL	AIR INDIA, NEW DELHI	SETTLEMENT OF INVOICES/ CREDIT NOTE		CT		
2272/2019	07/08/2019	NIL	SHRADDHA MISHRA, STENOGR. III	EL APPLICATION FROM 13 TO 16 AUGUST	Administration Section			
2273/2019	07/08/2019	NIL	MOHINDER SINGH, DR (J)	EL FROM 8 TO 9 AUGUST	Administration Section			
2274/2019	07/08/2019	NIL	MOHINDER SINGH, DR (J)	APPLICATION FOR CL FOR 6.8.2019	Administration Section			
2275/2019	07/08/2019	NIL	ASST REGISTRAR, CESTAT, ALLAHABAD	REG. SADGURU TRAVELS SERVICES	Administration Section			
2276/2019	07/08/2019	CESTAT/NSK/MUMBAI/2018	T.VISWA PRAKASH, DY. REGISTRAR	STATUS OF THE CASE OF NO. 456 OF 2018	Administration Section			
2277/2019	07/08/2019	NIL	ASST. DIRECTOR OF ESTATES, DIRECTOR	NOTICE REG. UNAUTHORISED RESIDING	Administration Section			

			RATE OF ESTATES	IN RESIDENCE NO. 2				
2278/2019	07/08/2019	2368/186/CHARACTER CERTIFICATE/2019	POLICE DEPT. INDORE	CHARACTER CERTIFICATE OF MS. NEHA DAS	Administration Section			
2279/2019	07/08/2019	01/CESTAT/BANG/BIOMETRIC	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF BIOMETRIC ATTENDANCE REPORT	Administration Section			
2280/2019	07/08/2019	NIL	SH. C.J. MATHEW, M(T), MUMBAI	PERMISSION OF PRONOUNCEMENT OF ORDERS	PA			
2281/2019	07/08/2019	NIL	JASPREET SINGH	PIL CIVIL NO. 21168 OF 2019	Administration Section			
2282/2019	07/08/2019	NIL	NIL	ORDER IN WP 8178/2019	Administration Section			
2283/2019	07/08/2019	CESTAT/AHD/02/2015	S.K.TIWARI, ASST REGISTRAR	FORWARDING OF APAR OF MS. VANDANA BHANDAR, COURT MASTER	Administration Section			
2284/2019	07/08/2019	NIL	ASST. REGISTRAR, CESTAT, CHENNAI	monthly statement for the month of JULY	DR(J)			
2285/2019	07/08/2019	ST/52948/2016	VIVEK PANDEY, ADDITIO	APPEAL NO. ST/52948/20	DR(J)			

			NAL COMMISS IONER (AR)	16				
2286 /201 9	09/08 /2019	NIL	SH. ASHOK JINDAL, M (J)	indefinite strike called by the bar association of cestat chandigarh	PA			
2287 /201 9	09/08 /2019	R.20011/93/2019- AD.1C(CESTAT)	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF INDIA	TRANSFER OF RTI APPPLICAT ION 6(3) OF THE RTI ACT	CPIO			
2288 /201 9	09/08 /2019	01/CESTAT/BANG/MN	UMA SHANKA R VERMA, ASST. REGISTR AR	FORWARDI NG OF APPLICATI ON FOR ADVANCE FROM GPF FUND	Accou nt Section			
2289 /201 9	09/08 /2019	A-50050/91/2019- AD.1C(CESTAT)	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF INDIA	GRIEVANC E NO. DORVU/E/2 019/01159 DATED 07.6.2019 FROM SH. AMIT JAIN, DELHI	PA			
2290 /201 9	09/08 /2019	NIL	SH. L. P. PANT, SPS	REQUEST REG. PERMISSIO N OF DOING CORRECTI ON IN MISC. ORDER	PA			
2291	09/08	7(STAT)CESTAT/CAL/06	DEP.	monthly	DR(J)			

/2019	/2019		REGISTRAR, CESTAT, KOLKATA	statement for july				
2292/2019	09/08/2019	CESTAT-AHD/JUD/01/07	ASST. REGISTRAR/TO, CESTAT, AHMEDABAD	STATEMENT PENDING, INSTITUTION AND DISPOSAL OF APPEALS AND STAY APPLICATIONS	DR(J)			
2293/2019	09/08/2019	NIL	T.VISWA PRAKASH, DY. REGISTRAR	SUBMISSION OF STATEMENT OF DISPOSAL FOR JULY	DR(J)			
2294/2019	09/08/2019	E.1102/1/2014-AD(HINDI-4)	DR. SATISH CHANDRA, JOINT DIRECTOR	CENTRAL HINDI CONFERENCE 31 SITTING REG.	DR(J)			
2295/2019	09/08/2019	E.30011/3/2019-HINDI-4-DOR	DR. SATISH CHANDRA, JOINT DIRECTOR	HINDI QUARTERLY REPORT REG.	DR(J)			
2296/2019	09/08/2019	34505/2010/XVII/XIII-B	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2150 OF 2012	DR(J)			
2297/2019	09/08/2019	NIL	AFTAB ALAM,	DEPT. APPEALS	DR(J)			

9			ASST. COMMISSIONER	PENDING FOR MORE THAN 5 YRS- REQUEST FOR EARLY HEARING				
2298/2019	09/08/2019	21/CESTAT//HYD/M-STAT/15	ASST. REGISTRAR, CESTAT, HYDERABAD	monthly statement for july	DR(J)			
2299/2019	09/08/2019	NIL	T.VISWA PRAKASH, DY. REGISTRAR	WITHDRAWAL OF DEPARTMENT APPEAL UNDER NATIONAL LITIGATION POLICY	DR(J)			
2300/2019	09/08/2019	NIL	P.K.NEELA REDDY, SPS TO M (J)	DISPOSAL STATEMENT OF M (T)	Computer Cell			
2301/2019	09/08/2019	NIL	SH. ANIL CHOUDHARY, M (J)	DISPOSAL STATEMENT	Computer Cell			
2302/2019	09/08/2019	A-20(3)/PERS FILE/NKM-MTS/CHE/2016	MANAS KR. SINHA, ASST REGISTRAR	FORWARDING OF TRANSFER REQUEST OF SH. S. GOPINATH, MTS	Administration Section			
2303/2019	09/08/2019	CESTAT/AHD/PER/70/2018	S.K.TIWARI, ASST REGISTRAR	INTIMATION REG. PURCHASE OF IMMOVABLE	Administration Section			

				PROPERTY IN R/O SH. S.K.TIWARI , ASST. REGISTRA R				
2304 /201 9	09/08 /2019	H-11017/11/2019-CA CELL	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF INDIA	RAJYA SABHA QUESTION NO. 451	Admini stration Section			
2305 /201 9	09/08 /2019	C.18017/01/2015- AD.1C(CESTAT)	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF INDIA	APPROVAL FOR INTERNAL MODULAR PARTITION FOR CESTAT BENCH ALLAHAB AD	Admini stration Section			
2306 /201 9	09/08 /2019	A-50050/90/2019- AD.1C(CESTAT)	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF INDIA	GRIEVANC E NO. DOPPW/P/2 019/03381 DATED 13.6.2019 FROM SH. P.J.JOSEPH	Admini stration Section			
2307 /201 9	09/08 /2019	Q.20011/3/2019-AAR	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF INDIA	RAJYA SABHA UNSTARRE D QUESTION NO. 2358 FOR 18.12.2015 RAISED BY SH. NARAYAN PANCHARI YA	Admini stration Section			

2308 /2019	09/08 /2019	A-50050/89/2019-AD.1C (CESTAT)	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF INDIA	GRIEVANCE NO. DORVU/E/2 018/01567 DATED 30.7.2018	Admini stration Section			
2309 /2019	09/08 /2019	NIL	JOINT COMMISSIONER (P&W), OFFICE OF THE PRINCIPAL COMMISSIONER OF CUSTOMS		Admini stration Section			
2310 /2019	09/08 /2019	/17/CESTAT/ADMN- COMPUTER/CHD/2015	KRIPA SHANKAR, ASST. REGISTRAR	COMPLIANCE REPORT ON IMPLEMENTATION OF VARIOUS ORDERS/CIRCULARS	Admini stration Section			
2311 /2019	09/08 /2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	REQUIREMENT OF FURNITURE & OFFICE EQUIPMENT FOR CESTAT NEW BUILDING	Admini stration Section			
2312 /2019	09/08 /2019	NIL	BHANU MEHTA, STENOGR. II	LEAVE APPLICATION FOR 13,14,15 AUGUST (CL) WITH SLP	Admini stration Section			

2313 /2019	09/08 /2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	REQUIREMENTS OF FOUR COMPUTER & PRINTERS FOR CESTAT NEW BUILDING	Admini stration Section			
2314 /2019	09/08 /2019	A-45(1)/MISC- AR(JUDICIAL)/CHE/2016	ASST. REGISTR AR, CESTAT, CHENNAI	HQ LETTER IN FILE NO. 01(02)/R/CE STAT/2018 DR. 22.7.2019	PA			
2315 /2019	09/08 /2019	NIL	MS. SEEMA SADANA, SPS	LEAVE APPLICATI ON WITH JOINING REPORT	Admini stration Section			
2316 /2019	09/08 /2019	32/CESTAT/KOL/BIOMTRIC/ 2018	T.K.SARK AR, DY. REGISTR AR	BIO METRIC ATTENDA NCE REPORT OF 15 EMPLOYEE S OF CESTAT, KOLKATA	Admini stration Section			
2317 /2019	09/08 /2019	32/CESTAT/KOL/BIOMTRIC/ 2018	T.K.SARK AR, DY. REGISTR AR	BIO METRIC ATTENDA NCE REPORT OF SH. S.K.VERMA	Admini stration Section			
2318 /2019	09/08 /2019	32/CESTAT/KOL/BIOMTRIC/ 2018	T.K.SARK AR, DY. REGISTR AR	BIO METRIC ATTENDA NCE REPORT OF	Admini stration Section			

				SH. T.K.SARKA R				
2319 /201 9	09/08 /2019	NIL	KRIPA SHANKA R, ASST. REGISTR AR	APPLICATI ON FOR 3 DAYS CL FOR 13,14,16 AUGUST	Admini stration Section			
2320 /201 9	09/08 /2019	NIL	MS. ARCHAN A WADHW A, M (J)	CL ON 13,14,16 AUGUST 2019 WITH SLP	Admini stration Section			
2321 /201 9	09/08 /2019	3(3)/PF/SM/SPS/CESTAT/ALL D/2017	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	OFFICE ORDER REG. RELIEVING OF SH. SHOMEJIT MUKHERJE E	Admini stration Section			
2322 /201 9	09/08 /2019	NIL	RANJU MADHRA , SPS	JOINING REPORT	Admini stration Section			
2323 /201 9	09/08 /2019	NIL	HYCINTH MASCAR ENHAS, STENO, CESTAT, MUMBAI	EL APPLICATI ON OF SH. P. ANJANI KUMAR, M (T)	Admini stration Section			
2324 /201 9	09/08 /2019	NIL	DEP. REGISTR AR, CESTAT, MUMBAI	CERTIFICA TE OF TRANSFER OF CHARGE FOR MS. HARSHITA PANDEY	Admini stration Section			
2325 /201 9	09/08 /2019	NIL	BHANU MEHTA, STENO GR. II	THREE DAYS MEDICAL LEAVE	Admini stration Section			

2326 /201 9	09/08 /2019	NIL	MS. ARCHAN A, STENO II	EL ON 1 AUGUST, 2019	Admini stration Section			
2327 /201 9	09/08 /2019	NIL	MS. REKHA SHEKHA WAT, STENO GR. II	CL ON 08.8.2019 (F/N)	Admini stration Section			
2328 /201 9	09/08 /2019	NIL	HEMANT KUMAR, PA TO M (J)	EL OF SH. S.K. MOHANTY, MEMBER (J) FROM 13 TO 16 AUGUST	Admini stration Section			
2329 /201 9	09/08 /2019	NIL	SH. P. DINESHA , M (J)	REQUEST FOR LEAVE & PERMISSIO N TO LEAVE STATION	Admini stration Section			
2330 /201 9	09/08 /2019	CESTAT/MUM/STB/2019	T.VISWA PRAKAS H, DY. REGISTR AR	FORWARDI NG OF SYNOPSIS IN APPEAL NO. ST/85072/20 16-MUM	SPS to Preside nt			
2331 /201 9	09/08 /2019	CESTAT/MUM/STB/2019	T.VISWA PRAKAS H, DY. REGISTR AR	FORWARDI NG OF SYNOPSIS IN APPEAL NO. ST/85072/20 16-MUM	SPS	SPS TO SH. C.L. MAH AR, M (T)		
2332 /201 9	14/08 /2019	NIL	SH. VINOD YADAV, AR, MUMBAI	REQUEST FOR TEMPORA RY TRANSFER TO DELHI	Admini stration Section			

2333 /2019	14/08 /2019	NIL	SH. C.J. MATHEW ,M(T), MUMBAI	PERMISSION OF PRONOUNCEMENT OF ORDERS	PA			
2334 /2019	14/08 /2019	NIL	MS. ARCHANA, STENO-II, DELHI	PERMISSION FOR CORRECTION IN UPLOADING	PA			
2335 /2019	14/08 /2019	NIL	MS. HYCINTH MASCARNHAS, STENO , MUMBAI	PERMISSION FOR CORRECTION IN UPLOADING	PA			
2336 /2019	14/08 /2019	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	PERMISSION OF PRONOUNCEMENT OF ORDERS	PA			
2337 /2019	16/08 /2019	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	IMMOVABLE PROPERTY STAT OF SH. ANIL CHOUDHARY, M(J)	Administration Section			
2338 /2019	16/08 /2019	NIL	MS. TEJOSHRI , STENO-II, DELHI	PERMISSION FOR CORRECTION IN UPLOADING	PA			
2339 /2019	16/08 /2019	3/AR/RTI9/2019-VOL-XII/272 DTD. 7.8.2019	DR, KOLKATA	RTI APPLICATION FILED BY SH. T.K. SARKAR IN CAT KOLKATA	Administration Section			

2340 /2019	19/08 /2019	NIL	REGISTRAR, FINANCE & BUDGET	REG. HIGH COURT TELEPHONE DIRECTOR Y		CT			
2341 /2019	19/08 /2019	NIL	MS. ARCHANA WADHW A, M (J)	DISPOSAL STATEMEN T	Compu ter Cell				
2342 /2019	19/08 /2019	NIL	T.V.UNIK RISHNAN , SPS TO M (T)	DISPOSAL STATEMEN T OF SH. SANJIV SRIVASTA VA	Compu ter Cell				
2343 /2019	19/08 /2019	NIL	SANJAY PRASAD, STENO GR. III	DISPOSAL STATEMEN T OF DR. S.K.PATI	Compu ter Cell				
2344 /2019	19/08 /2019	NIL	DR. D.M.MISH RA, M(J)	DISPOSAL STATEMEN T	Compu ter Cell				
2345 /2019	19/08 /2019	NIL	SH. S. K MOHANT Y, M(J)	DISPOSAL STATEMEN T	Compu ter Cell				
2346 /2019	19/08 /2019	NIL	MS. SULEKH A BEEVI CS, M (J)	DISPOSAL STATEMEN T	Compu ter Cell				
2347 /2019	19/08 /2019	NIL	MAHESH KUMAR, SPS	DISPOSAL STATEMEN T	Compu ter Cell				
2348 /2019	19/08 /2019	NIL	SH. P. DINESHA , M (J)	DISPOSAL STATEMEN T	Compu ter Cell				
2349 /2019	19/08 /2019	NIL	SH. C.L.MAH AR, M (T)	DISPOSAL STATEMEN T	Compu ter Cell				
2350 /2019	19/08 /2019	NIL	SH. AJAY SHARMA, M (J)	DISPOSAL STATEMEN T	Compu ter Cell				

2351/2019	19/08/2019	NIL	SPS TO M(T)	DISPOSAL STATEMENT OF SH. C.J.MATHEW, M (T)	Computer Cell			
2352/2019	19/08/2019	NIL	SH. ANIL G. SHAKKARWAR, M (T)	DISPOSAL STATEMENT	Computer Cell			
2353/2019	19/08/2019	CESTAT/WZB/MUM/STAT/2019	HYCINTH MASCARENHAS, STENO, CESTAT, MUMBAI	DISPOSAL STATEMENT OF SH. P. ANJANI KUMAR, M (T)	Computer Cell			
2354/2019	19/08/2019	CESTAT/AHM/MT/JUL/2019	SPS TO HON. MEMBER (T)	DISPOSAL STATEMENT OF SH. RAJU, M (T)	Computer Cell			
2355/2019	19/08/2019	NIL	SANJIV KUMAR JAIN, PANCHKULA	REG. ABSENCE OF FIRE SAFETY EQUIPMENT IN CESTAT BUILDING	Administration Section			
2356/2019	19/08/2019	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	CERTIFICATE OF ASSUMPTION OF CHARGE OF SH. VINOD YADAV	Administration Section			
2357/2019	19/08/2019	3(3)/PF/SM/SPS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	OFFICER ORDER REG. RELIEVING OF SH. SHOMEJIT MUKHERJE	Administration Section			

					E			
2358 /2019	19/08 /2019	NIL	SH. ANIL CHOUDH ARY, M (J)	REVISED APPLICATI ON FOR EL FROM 16 AUG TO 6 SEP	Admini stration Section			
2359 /2019	19/08 /2019	NIL	SH. C.L.MAH AR, M (T)	CL ON 16 AUGUST	Admini stration Section			
2360 /2019	19/08 /2019	NIL	MS. ARCHAN A WADHW A, M (J)	JOINING REPORT	Admini stration Section			
2361 /2019	19/08 /2019	NIL	MS. RACHNA GUPTA, M (J)	REQUEST FOR PERMISSIO N TO TRAVEL ABROAD	Admini stration Section			
2362 /2019	19/08 /2019	NIL	SH. SANJIV SRIVAST AVA, M (T)	CL APPLICATI ON WITH SLP	Admini stration Section			
2363 /2019	19/08 /2019	NIL	SH. C.J.MATH EW, M (T)	CL ON 16 AUGUST	Admini stration Section			
2364 /2019	19/08 /2019	NIL	SANGITA MALHOT RA, COURT MASTER, COURT NO. 1	ONE DAY CL ON 16 AUGUST	Admini stration Section			
2365 /2019	19/08 /2019	19011/11/2019- AD.1C(CESTAT)	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF	REQUEST OF SH. P.K.CHOD HARY, M (J) FOR SEEKING PERMISSIO	Admini stration Section			

			INDIA	N TO GO ABROAD (USA)				
2366/2019	19/08/2019	NIL	SWAPNA A. NAIR, HEAD CLERK	APPLICATION FOR 2 DAYS CL	Administration Section			
2367/2019	19/08/2019	31/AC/CESTAT/KOL/98	DY. REGISTRAR, CESTAT, KOLKATA	LTC CLAIM OF SH. S.K. VERMA FOR THE BLOCK YEAR 2016-17	Administration Section			
2368/2019	19/08/2019	34/PERSN/CEGAT/CAL/2000	T.K.SARKAR, DY. REGISTRAR	FORWARDING OF EL APPLICATION OF SH. S.K.VERMA, ASST. REGISTRAR	Administration Section			
2369/2019	19/08/2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	INTERNAL MODULAR PARTITION IN CESTAT AT KENDRIYA SADAN	Administration Section			
2370/2019	19/08/2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	INTERNAL MODULAR PARTITION IN CESTAT AT KENDRIYA SADAN	Administration Section			
2371/2019	19/08/2019	2(3)/P.F/RKS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHA BAD	FORWARDING OF LEAVE RECORDS IN R/O ROHIT KR. SHUKLA, ASST.	Administration Section			

				REGISTRAR, CESTAT, ALLAHABAD				
2372/2019	19/08/2019	4(4)/PF/BP/STENO-III/CESTAT/ALLD/2019	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	FORWARDING OF JOINING REPORT IN R/O SH. BHOOPEN DRA KR. PATEL, STENO. III	Administration Section			
2373/2019	19/08/2019	NIL	VINOD YADAV, ASST. REGISTRAR	JOINING LETTER/ACCEPTANCE	Administration Section			
2374/2019	19/08/2019	NIL	MS. ARCHANA WADHW A, M (J)	REL WITH SLP REG.	Administration Section			
2375/2019	19/08/2019	NIL	SH. SANJIV SRIVASTAVA, M (T)	JOINING REPORT	Administration Section			
2376/2019	19/08/2019	NIL	SH. SANJIV SRIVASTAVA, M (T)	JOINING REPORT	Administration Section			
2377/2019	19/08/2019	NIL	SH. SANJIV SRIVASTAVA, M (T)	JOINING REPORT	Administration Section			
2378/2019	19/08/2019	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	CERTIFICATE OF TRANSFER OF CHARGE	Administration Section			

2379 /2019	19/08 /2019	NIL	SH. P.K. CHOUDH ARY, MEMBER (J)	JOINING REPORT	Admini stration Section			
2380 /2019	19/08 /2019	NIL	SHOMEJI T MUKHER JEE, SPS	JOINING REPORT	Admini stration Section			
2381 /2019	19/08 /2019	IV(16)30-01/2019-20/ADJ- I/MISC/REVIEW	M.P.MEE NA, ADDITIO NAL COMMISS IONER	CESTAT FINAL ORDER NO. A/53069- 53072/2018- EX(DB)	DR(J)			
2382 /2019	19/08 /2019	III(20)ARC/CESTAT/MCO/01/ 2019-20	NEERAV KR. MALLICK , COMMISS IONER, CUSTOM S, INDORE	APPEAL NO. C/51479/201 9-CU(DB) OF MS/ BAERLOCH ER INDIA ADDITIVIE S PVT. LTD	DR(J)			
2383 /2019	19/08 /2019	NIL	NITIN SARIN, ADVOCA TE	C/51584/201 9-CU(DB) ARISING OUT OF 09/2018 DT. 30.3.2019	DR(J)			
2384 /2019	19/08 /2019	V/GST/04/RDV/JC/ST/JBP/201 8-19	DR. SURABHI PANDEY, DEPUTY COMMISS IONER	FILING APPEAL TO THE APPELLAT E TRIBUNAL UNDER SUB SECTION 2A OF SECTION 86 AGAINST OIA	DR(J)			

2385 /2019	19/08 /2019	11779/2004/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 4507 OF 2004	DR(J)				
2386 /2019	19/08 /2019	NIL	A. H. ANSARI, ADVOCATE	SUPPLY OF FINAL ORDER PASSED BY THE SINGLE MEMBER BENCH AT NEW DELHI	DR(J)				
2387 /2019	19/08 /2019	III(20)/ARC/CESTAT/MCO/11/2019-20	NEERAV KR. MALLICK, COMMISSIONER, CUSTOMS, INDORE	REPLY IN APPEAL NO. E/51279/2019-EX(SM)	DR(J)				
2388 /2019	19/08 /2019	III(20)ARC/CESTAT/MCO/10/2019-20	NEERAV KR. MALLICK, COMMISSIONER, CUSTOMS, INDORE	REPLY IN APPEAL NO. ST/51364/2019	DR(J)				
2389 /2019	19/08 /2019	III(20)ARC/CESTAT/MCO/12/2019-20	NEERAV KR. MALLICK, COMMISSIONER, CUSTOMS, INDORE	REPLY IN E/51279/2019-EX(SM)	DR(J)				

2390 /2019 9	19/08 /2019	AR/MISC/STAX	UMA SHANKA R VERMA, ASST. REGISTR AR	CONSTITU TION OF LARGER BENCH	PA				
2391 /2019 9	19/08 /2019	NIL	SH. C.J.MATH EW, M (T)	PERMISSIO N FOR PRONOUN CEMENT OF ORDER	PA				
2392 /2019 9	19/08 /2019	CESTAT/MUM/CB/CB/86898/ 2017	T.VISWA PRAKAS H, DY. REGISTR AR	CONSTITU TION OF LARGER BENCH IN C/86898/201 7	PA				
2393 /2019 9	19/08 /2019	NIL	CESTAT, HYDERA BAD	MISC. ORDER NO. M/30344/20 19 DT. 23.7.2019	PA				
2394 /2019 9	19/08 /2019	NIL	SH. C.J.MATH EW, M (T)	PERMISSIO N FOR PRONOUN CEMENT OF ORDER	PA				
2395 /2019 9	19/08 /2019	NIL	T.VISWA PRAKAS H, DY. REGISTR AR	FORWARDI NG OF APPROVED NOTE	PA				
2396 /2019 9	20/08 /2019	NIL DTD 17.8.19	NATIONA L JUDICIAL ACADEM Y	SEMINAR FOR MEMBERS OF CESTAT	PA				
2397 /2019 9	20/08 /2019	NIL	MS. REKHA SHEKHA WAT, STENO, DELHI	PERMISSIO N FOR CORRECTI ON IN UPLOADIN G	PA				

2398 /2019	20/08 /2019	NIL	HOME DEPART MENT, UTTAR PRADESH	REGARDIN G PROVIDIN G SECURITY TO PRESIDENT , CESTAT	PA			
2399 /2019	20/08 /2019	NIL	SH. C.J. MATHEW ,M(T), MUMBAI	PERMISSIO N OF PRONOUN CEMENT OF ORDERS	PA to Registr ar			
2400 /2019	21/08 /2019	NIL	SH. C.B. BAHALK AR, SPS (RETD.), MUMBAI	PERMISSIO N FOR CORRECTI ON IN UPLOADIN G	PA			
2401 /2019	21/08 /2019	NIL	SH. J.K.GOLA Y, SPS	APPEAL ST/386/2012 FOR RELISTING	PA			
2402 /2019	21/08 /2019	NIL	C.B.BAH ALKAR, SPS (RETD)	DELETION OF ERRONEO US ORDER FROM CESTAT WEBSITE	PA			
2403 /2019	21/08 /2019	NIL	SH. C.J.MATH EW, M (T)	PERMISSIO N FOR PRONOUN CEMENT OF ORDER	PA			
2404 /2019	21/08 /2019	NIL	SH. P. DINESHA , M (J)	PERMISSIO N TO TRAVEL FROM KOLKATA TO BANGALO RE ON 30	PA			

				AUGUST				
2405/2019	21/08/2019	NIL	SH. AJAY SHARMA, M (J)	DISPOSAL STATEMENT	Computer Cell			
2406/2019	21/08/2019	NIL	MOHINDER SINGH, DR (J)	APPLICATION FOR AVAILING JOINING TIME		CT		
2407/2019	21/08/2019	NIL	CHANDER DATT PANDEY, RETD. COURT MASTER	REQUEST FOR ISSUE OF DUPLICATE IDENTITY CARD		CT		
2408/2019	21/08/2019	NIL	SHRADDHA MISHRA, STENOGR. III	JOINING REPORT	Administration Section			
2409/2019	21/08/2019	CESTAT/MUM/SA/CAT/2016	T.VISWA PRAKASH, DY. REGISTRAR	INTIMATION OF NEXT DATE OF HEARING IN THE MATTER OF OA NO. 156/2017 FILED BY SH. S. SUDHAKARAN, SPS	Administration Section			
2410/2019	21/08/2019	NIL	T.K.SARKAR, DY. REGISTRAR	JOINING REPORT OF SH. SHOMEJIT MUKHERJEE, SPS	Administration Section			
2411/2019	21/08/2019	NIL	ROHIT KR. SHUKLA, AR, CESTAT,	FORWARDING OF SUBMISSION OF GRADUATI	Administration Section			

			ALLAHABAD	ON MARKSHEET TO BE ATTACHED IN SERVICE BOOK OF SH. ASHISH KR.				
2412/2019	21/08/2019	NIL	SH. ASHOK JINDAL, M (J)	indefinite strike called by the bar association of cestat chandigarh	Administration Section			
2413/2019	21/08/2019	NIL	DEP. REGISTRAR, CESTAT, MUMBAI	CERTIFICATE OF ASSUMPTION OF CHARGE OF SH. VINOD YADAV	Administration Section			
2414/2019	21/08/2019	3(3)/PF/SM/SPS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	OFFICE ORDER REG. RELIEVING OF SH. SHOMEJIT MUKHERJEE	Administration Section			
2415/2019	21/08/2019	NIL	SUMIT KR. DWIWEDI, UP GOVT.	REG. SECURITY TO BE PROVIDED TO HONORABLE PRESIDENT	Administration Section			
2416/2019	21/08/2019	NIL	SH. J.K.GOLAY, SPS	CL ON 16 AUGUST	Administration Section			
2417/2019	21/08/2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR.	REQUIREMENT OF	Administration			

9			SHUKLA, AR, CESTAT, ALLAHABAD	OFFICE EQUIPMENTS FOR THE CESTAT ALLAHABAD	Section			
2418/2019	21/08/2019	NIL	SH. SANJIV SRIVASTAVA, M (T)	APPLICATION FOR CL ON 16 AUGUST	Administration Section			
2419/2019	21/08/2019	NIL	SH. C.J.MATHEW, M (T)	CL ON 16 AUGUST	Administration Section			
2420/2019	21/08/2019	NIL	MS. ARCHANA WADHWAN, M (J)	CASUAL LEAVE WITH SLP	Administration Section			
2421/2019	21/08/2019	CESTAT/AHD/PER/66/2019	SH. RAJU, M (T)	EARNED LEAVE	Administration Section			
2422/2019	21/08/2019	NIL	REGIONAL PASSPORT OFFICE, DELHI	SUBMISSION OF PASSPORT APPLICATION BY SH. MOHINDER SINGH	Administration Section			
2423/2019	21/08/2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	LICENCE FEE TO BE RECOVERED FROM MINISTRIES AND OTHER ELIGIBLE OFFICES WHICH HAVE BEEN PROVIDED OFFICE	Administration Section			

				SPACE UNDER GEN. POOL OFFICE ACCOMMODATION				
2424/2019	21/08/2019	C.18017/5/2019-AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	OA NO. 762 OF 2019 TITLED S K VERMA VS UNION OF INDIA FILED BEFORE THE HON. CAT, KOLKATA	Administration Section			
2425/2019	21/08/2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7899 DTD. 17.8.2019		ASST REGISTRAR		
2426/2019	21/08/2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7896 DT. 17.8.2019		ASST REGISTRAR		
2427/2019	21/08/2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7897 DT. 17.8.2019		ASST REGISTRAR		
2428/2019	21/08/2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7898 DT. 17.8.2019		ASST REGISTRAR		

			BAD					
2429 /2019	21/08 /2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7908 DT. 17.8.2019		ASST REGISTRAR		
2430 /2019	21/08 /2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7907 DT. 17.8.2019		ASST REGISTRAR		
2431 /2019	21/08 /2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7906 DT. 17.8.2019		ASST REGISTRAR		
2432 /2019	21/08 /2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7893 DT. 16.8.2019		ASST REGISTRAR		
2433 /2019	21/08 /2019	15277/2019/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 5269 OF 2019	Admini stration Section			
2434 /2019	21/08 /2019	21267/2019/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 5563 OF 2019	Admini stration Section			
2435	21/08	NIL	ALL	FORWARDI		AR		

/2019	/2019		INDIA REPORTER	NG OF ALL INDIA REPORTER		(LIBRARY)		
2436/2019	21/08/2019	NIL	MS. ARCHANA, STENO II	CORRECTION IN THE APPEAL UPLOADED IN ST/52613/2018 AND OTHERS	PA			
2437/2019	22/08/2019	NIL	JOHNSON CHACKO	HALF DAY CL ON 22.08.2019	Administration Section			
2438/2019	22/08/2019	NIL	ANITHA JAYAKUMAR	LEAVE APPLICATION AND JOINING ON 19.08.2019	Administration Section			
2439/2019	22/08/2019	IV(16)CA/134/2015/948 DT. 19.08.2019	AC, O/O COMMISSIONER, CGST, JAIPUR	FILING OF MISC. APPLICATION	Central Registry			
2440/2019	22/08/2019	NIL	AR ALLAHABAD	TRANSFER REQUEST OF SHRI SOMBIR, LDC	Administration Section			
2441/2019	22/08/2019	GN/2019/93 DT. 16.08.2019	GAUTAM NARAYAN, ADVOCATE	MEMO OF FEES	Administration Section			
2442/2019	22/08/2019	10/3/2019-P&P-II DT. 19.08.2019	U/S TO GOI, SSC, DOPT	COLLECTION OF VACANCIES FOR STENO GR. C AND D	Administration Section			
2443/2019	22/08/2019	A-44(1)/GPF-VK/CESTAT/CHE/2011	MANAS KR.	GPF PART WITHDRAWAL	Administration			

9			SINHA, ASST REGISTR AR	WAL OF V. KUMAR, SCD	Section			
2444 /201 9	23/08 /2019	R.20011/116/2019- AD.1C(CESTAT)	S.BHOW MICK, UNDER SECRETARY TO THE GOVT. OF INDIA	TRANSFER OF RTI APPPLICAT ION 6(3) OF THE RTI ACT	CPIO			
2445 /201 9	23/08 /2019	ORDER IN CEA NO. 136/17	RAJASTH AN HIGH COURT	COPY OF ORDER DT. 24.07.2019	AR/Ex cise			
2446 /201 9	23/08 /2019	ORDER IN CEA NO. 9/19	RAJASTH AN HIGH COURT	COPY OF ORDER DT. 6.8.2019	AR/Ex cise			
2447 /201 9	23/08 /2019	ORDER IN CEA NO. 14/18	RAJASTH AN HIGH COURT	COPY OF ORDER DT. 20.07.2019	AR/Ex cise			
2448 /201 9	23/08 /2019	ORDER IN CEA NO. 3/19	RAJASTH AN HIGH COURT	COPY OF ORDER DT. 06.08.2019	AR/Cu s			
2449 /201 9	23/08 /2019	NIL	KRIPA SHANKA R, AR CHANDIG ARH	REQUEST FOR IMPLEMEN TATION OF ORDER DT. 27.03.2019	Admini stration Section			
2450 /201 9	23/08 /2019	NIL	VINOD YADAV, ASST. REGISTR AR	RESIGNATI ON LETTER	Admini stration Section			
2451 /201 9	26/08 /2019	GN/2019/93 DT. 16.08.2019	GAUTAM NARAYA N, ADVOCA TE	Memo of Fees	Admini stration Section			
2452 /201 9	26/08 /2019	34/PERSN./CESTAT/KOL/200 0 DT. 19.08.2019	T K SARKAR, DR	Forwarding of letter dt. 10.07.2019	Admini stration Section			

			KOLKATA					
2453/2019	26/08/2019	138/SSC-CR/2015-NOM (STENO) DT. 19.08.2019	SSC-CR	FORWARDING OF DOSSIER OF SELECTED CANDIDATE	Administration Section			
2454/2019	26/08/2019	RAE & R SUIT NO. 2030/2086/2008 DT. 20.08.2019	T. VISWAPRAKASH, DR CESTAT MUMBAI	RAE & R SUIT JUBILANT ENTERPRISES PVT. LTD.	Administration Section			
2455/2019	26/08/2019	NIL	HYCINTH MASCARENAS, PA TO MEMBER (T) MUMBAI	IPR OF SH. P. ANJANI KUMAR, M(T)	Administration Section			
2456/2019	26/08/2019	NIL DT. 23.08.2019	SHRI C.J. MATHEW, MEMBER (T)	PERMISSION FOR PRONOUNCEMENT	PA			
2457/2019	26/08/2019	NIL DT. 23.08.2019	ARCHANA, STENO II	CORRECTION IN THE APPEAL UPLOADED	PA			
2458/2019	26/08/2019	16(1)/ACCO & GH/CESTAT/ALLAHABAD/2015 DT. 16.08.2019	ROHIT KUMAR SHUKLA, AR ALLAHABAD	Requirement of Office Equipment	Administration Section			
2459/2019	26/08/2019	36(1)/MISC JUDICIAL/CESTAT/ALD 2015-16 DT. 2/8/2019	ROHIT KUMAR SHUKLA, AR ALLAHABAD	PENDING OS SINGLE MEMBER BENCH		Mukesh Gupta		

2460 /2019	26/08 /2019	V(LAW)HW/HC/VISHWA/376/2019 DT. 19.08.2019	O/O COMMISSIONER, CGST, UDAIPUR	ORDER OF HC OF JODHPUR IN CIVIL PETITION NO. 5205/19		Mukesh Gupta		
2461 /2019	26/08 /2019	PID 213227/2019 IN CA NO. 5664/2019 DT. 5.8.2019	AR, SUPREME COURT OF INDIA	FORWARDING OF ORDER DT. 4.7.2019	AR/Exercise			
2462 /2019	26/08 /2019	5/4/DISPLAY BOARD/CESTAT/CHD-2019	AR CESTAT CHANDIGARH	SANCTION FOR PURCHASE OF FOUR LFD	Computer Cell			
2463 /2019	26/08 /2019	NIL DT. 20.08.2019	M. GOWTHAM	REQUEST FOR COMPASSIONATE APPOINTMENT	Administration Section			
2464 /2019	26/08 /2019	NIL	RAJIV RANJAN, LDC	LEAVE APPLICATION AND JOINING REPORT DT. 19.08.2019	Administration Section			
2465 /2019	26/08 /2019	NIL DT. 23.08.2019	SULEKHA BEEVI, MEMBER (J)	APPLICATION FOR EL AND JOINING REPORT DT. 23.08.2019	Administration Section			
2466 /2019	26/08 /2019	NIL DT. 19.08.2019	P. DINESHA, M(J)	REGULARIZATION OF LEAVE	Administration Section			
2467 /2019	26/08 /2019	NIL	SANJAI, UDC	CL for two days	Administration Section			
2468 /2019	26/08 /2019	NIL	MANWAR SINGH,	EL for 9 days &	Administration			

9			UDC	Joining report	Section			
2469/2019	26/08/2019	NIL	MANOJ KUMAR, UDC	Permission to leave station	Administration Section			
2470/2019	26/08/2019	D. NO. 21546/2019 SEC-ELM DT. 6.8.2019	AR, SUPREME COURT OF INDIA	FORWARDING OF ORDER DT. 19.07.2019	AR/Custs			
2471/2019	26/08/2019	F.NO. CESTAT/EB/RELIST/2019 DT. 19.08.2019	T. VISWAPRAKASH, DR CESTAT MUMBAI	Matter released for relisting	PA			
2472/2019	26/08/2019	C.NO. IV(16)R/177/2019/969 DT. 20.08.2019	RUCHITA VIJ, AR, CGST JAIPUR	Filing of Appeal in case of M/s. Imperial Container Lines	Central Registry			
2473/2019	27/08/2019	NIL DT. 27.08.2019	BHANU MEHTA, STENO II	CORRECTION IN THE APPEAL UPLOADED	Administration Section			
2474/2019	28/08/2019	01/CESTAT/BANG/ADMN	UMA SHANKAR VERMA, ASST. REGISTRAR	DRESS FOR THE ATTENDANTS OF MEMBERS		CT		
2475/2019	28/08/2019	42165/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 1440 OF 2019	DR(J)			
2476/2019	28/08/2019	NIL	SH. P. DINESHA, M (J)	REG. SENIORITY LIST OF MEMBERS	PA			

2477 /2019	28/08 /2019	NIL	SH. C.J.MATH EW, M (T)	PERMISSIO N FOR PRONOUN CEMENT OF ORDER IN C/474 AND OTHERS	PA			
2478 /2019	28/08 /2019	NIL	SH. P. DINESHA , M (J)	REG. SENIORITY LIST OF MEMBERS AND REPLY TO LETTER DATED 21.8.19	PA			
2479 /2019	28/08 /2019	NIL DT. 26.08.2019	JITENDR A SINGH, ADVOCA TE	PRAYER FOR URGENT LISTING OF STAY	DR(J)			
2480 /2019	28/08 /2019	NIL	T.VISWA PRAKAS H, DY. REGISTR AR	Matter released for relisting- reg	PA			
2481 /2019	28/08 /2019	NIL	T.VISWA PRAKAS H, DY. REGISTR AR	Matter released for relisting IN C/628 AND OTHERS- reg	PA			
2482 /2019	28/08 /2019	CESTAT/AHD/DOO/03/2014	S.K.TIWA RI, ASST REGISTR AR	C/ROM/169 82/2014 IN C/408/2007 IN THE MATTER OF M/S AMOD STAMPING S VS CC KANDLA	PA			
2483	28/08	CESTAT/EB/RELIST/2019	T.VISWA	Matter	PA			

/2019	/2019		PRAKASH, DY. REGISTRAR	released for relisting- reg				
2484/2019	28/08/2019	NJA/ACCTS./SE-03/2019-20/CESTAT/2897 DT. 17.08.2019	K. UTHIRAPATHY, NJA	ORGANISE A SEMINAR FOR MEMBERS OF THE TRIBUNAL		SAPNA		
2485/2019	28/08/2019	NIL	C.B.BAHALKAR, SPS (RETD)	DELETION OF ERRONEOUS ORDER FROM CESTAT WEBSITE IN ST/COD/85249/2019 IN ST/85566/2019	PA			
2486/2019	28/08/2019	NIL	MS. ANITHAJAYAKUMAR, SPS	REQUEST REG. PERMISSSION OF DOING CORRECTION IN JUDICIAL ORDER IN C/361/2010	PA			
2487/2019	28/08/2019	NIL DT. 27.08.2019	PV. SUBBARAO, MEMBER (T) HYDERABAD	APPLICATION FOR TOUR ADVANCE	Account Section			
2488/2019	28/08/2019	NIL DT. 23.08.2019	DR. SUVENDU KUMAR	REQUEST FOR MODIFICATION OF	Administration Section			

			PATI, MEMBER (J) MUMBAI	PAY FIXATION ORDER DT. 23.07.2019				
2489 /201 9	28/08 /2019	NIL DT. 23.08.2019	SULEKH A BEEVI, MEMBER (J)	APPLICATI ON FOR EL AND JOINING REPORT DT. 23.08.2019	Admini stration Section			
2490 /201 9	28/08 /2019	CESTAT/AHD/PER/70/2018/3 09 DT. 23.08.2019	S.K. TIWARI, AR, AHMEDA BAD	EXTENSIO N OF POSTING	Admini stration Section			
2491 /201 9	28/08 /2019	NIL DT. 25.08.2019	MANU PARASH AR	REPLY TO JOINING LETTER AT THE POST OF AR	Admini stration Section			
2492 /201 9	28/08 /2019	NIL DT. 19.08.2019	P. DINESHA , M(J)	REQUEST FOR MODIFICA TION IN TOUR ORDER	Admini stration Section			
2493 /201 9	28/08 /2019	NIL DT. 23.08.2019	SUKHBEE R SINGH, MTS	EL FOR 3 DAYS	Admini stration Section			
2494 /201 9	28/08 /2019	NIL DT. 19.08.2019	ANIL G. SHAKKA RWAR, MEMBER (T) ALLAHA BAD	EL FOR 4 DAYS FROM 22.10.19 TO 25.10.19	Admini stration Section			
2495 /201 9	28/08 /2019	NIL DT. 26.08.2019	JOHNSON CHACKO, UDC	EL FOR 3 DAYS	Admini stration Section			
2496 /201 9	28/08 /2019	NIL DT. 26.08.2019	SHRADD HA MISHRA,	MEDICAL LEAVES FOR 2	Admini stration Section			

			STENO III	DAYS & JOINING REPORT				
2497/2019	28/08/2019	NIL DT. 26.08.2019	SULEKHA BEEVI, MEMBER (J)	EL FOR 5 DAYS FROM 26.8.19 TO 29.8.19 & JOINING REPORT	Administration Section			
2498/2019	28/08/2019	NIL DT. 26.08.2019	DEVENDER, LDC	ADDITION OF NAME IN FAMILY	Administration Section			
2499/2019	28/08/2019	NIL DT. 22.08.2019	ROHIT KUMAR SHUKLA, AR ALLAHABAD	INFORMATION REGARDING MODULAR PARTITION WORK CONTRACT	Administration Section			
2500/2019	28/08/2019	16(1)/ACCO & GH/CESTAT/ALDD/2015 DT. 20.08.2019	ROHIT KUMAR SHUKLA, AR ALLAHABAD	LICENSE FEE TO BE RECOVERED FROM ELIGIBLE OFFICES	Administration Section			
2501/2019	28/08/2019	16(1)/ACCO & GH/CESTAT/ALDD/2015 DT. 20.08.2019	ROHIT KUMAR SHUKLA, AR ALLAHABAD	INTERIOR FURNISHING WORK AT OFFICE	Administration Section			
2502/2019	28/08/2019	A-20(2)PERS.FILE/GD-LDC/CESTAT/CHE/2017 DT. 19.8.2019	MANAS KUMAR SINHA, AR	FORWARDING OF TRANSFER REQUEST OF SHRI GAGANDEEP, LDC	Administration Section			
2503/2019	28/08/2019	34/PERSN./CESTAT/KOL/2000 DT. 14.08.2019	T.K. SARKAR, DR, KOLKAT	FORWARDING OF CL APPLICATION OF S.K.	Administration Section			

			A	VERMA, AR				
2504 /201 9	28/08 /2019	NIL DT. 7.8.2019	ROHIT KUMAR SHUKLA, AR ALLAHA BAD	FORWARDI NG OF GRADUATI ON MARK SHEET OF SHRI AMIT KUMAR, LDC	Admini stration Section			
2505 /201 9	28/08 /2019	F.NO. H-11017/11/2019-CA CELL DT. 26.08.2019	S. BHOWMI CK, US TO GOI, M/O FINANCE	RAJYA SABHA UNSTARRE D QUESTION NO. 590	Admini stration Section			
2506 /201 9	28/08 /2019	F.NO. H-11017/11/2019-CA CELL DT. 26.08.2019	S. BHOWMI CK, US TO GOI, M/O FINANCE	RAJYA SABHA UNSTARRE D QUESTION NO. 2804	Admini stration Section			
2507 /201 9	28/08 /2019	CESTAT/MUM/ADMN/BIOM ETRIC/653 DT. 22.08.2019	HARSHIT A PANDEY, AR MUMBAI	REQUEST FOR CONDONA TION OF DELAY IN BIO METRIC ATTENDA NCE	Admini stration Section			
2508 /201 9	28/08 /2019	F.NO.III(20)RC/OIA/ST/111/1 9/3673 DT. 21.08.2019	VAISHAL I NAIK LANJEW AR, AC, CGST, BHOPAL	Filing of Appeal in case of M/s. SATPURA THERMAL POWER STATION	Central Registr y			
2509 /201 9	28/08 /2019	PB/GEN/1627/2019 DT. 14.08.2019	REGISTR AR, FINANCE & BUDGET, HIGH	HIGH COURT TELEPHON E DIRECTOR Y-2020		CT SECTI ON		

			COURT, BOMBAY					
2510 /2019	28/08 /2019	NIL	RACHNA GUPTA, MEMBER (J)	MONTHLY DISPOSAL STATEMENT FOR JULY 2019	Compu ter Cell			
2511 /2019	28/08 /2019	C.NO. IV(16)30/R/JDR/316/2019/736 2 DT. 21.08.2019	NITIN WAPA, JC, CCE JODHPUR	PROVIDIN G OF CERTIFIED COPY OF FINAL ORDER 53456- 53465/2018		Mukes h Gupta		
2512 /2019	28/08 /2019	NIL	DY. REGISTR AR, CESTAT, MUMBAI	CONSTITU TION OF SPECIAL BENCH AND ISSUING OF ROSTER IN E/ROMS	PA			
2513 /2019	28/08 /2019	NIL	MS. ARCHAN A, STENO II	CORRECTI ON IN THE APPEAL UPLOADED	PA			
2514 /2019	29/08 /2019	16(1)/ACCO & GH/CESTAT/ALDD/2015 DT. 23.08.2019	ROHIT KUMAR SHUKLA, AR ALLAHA BAD	REQUEST FOR ARRANGIN G ACCOMOD ATION AT ALD GUEST HOUSE	Admini stration Section			
2515 /2019	29/08 /2019	01/CESTAT/BANG/ADMIN	UMA SHANKA R VERMA, AR BANGAL ORE	HIGH COURT TELEPHON E DIRECTOR Y-2020		CT SECTI ON		
2516	29/08	01/CESTAT/BANG/MK	UMA	FORWARDI	Admini			

/2019	/2019		SHANKAR VERMA, AR BANGALORE	NG OF RESIGNATION LETTER OF MANISH KUMAR, MTS	stration Section			
2517/2019	29/08/2019	CESTAT/AHD/PER/70/2018/309 DT. 23.08.2019	S.K. TIWARI, AR, AHMEDABAD	EXTENSION OF POSTING	Administration Section			
2518/2019	29/08/2019	NIL DT. 25.08.2019	T.P. NAMBIAR, RETIRED MEMBER (J)	REGARDING ARREARS OF MEDICAL ALLOWANCE	Administration Section			
2519/2019	29/08/2019	NIL	SH. ASHOK JINDAL, MEMBER (J) CHANDIGARH	PERMISSION FOR PRONOUNCEMENT FOR E/2070/2009 & ST/52384/2015	PA			
2520/2019	29/08/2019	NIL DT. 23.08.2019	MANU PARASHAR	REPLY TO JOINING LETTER AT THE POST OF AR	Administration Section			
2521/2019	29/08/2019	NIL DT. 23.08.2019	ANITHA JAYAKUMAR, SPS	EX-POST FACTO PERMISSION TO AVAIL HOME TOWN LTC	Administration Section			
2522/2019	29/08/2019	NIL DT. 27.08.2019	HIRALAL, CSD	REPLY TO MEMO DT. 23.08.2019	Administration Section			
2523	29/08	NIL DT. 28.08.2019	SH.	CONFIRMA	Admini			

/2019	/2019		ASHOK JINDAL, MEMBER (J) CHANDIGARH	TION OF PARTICIPATION IN SEMINAR AT NJA	stration Section			
2524/2019	29/08/2019	NIL DT. 28.08.2019	SH. ASHOK JINDAL, MEMBER (J) CHANDIGARH	FIXATION OF DATE FOR NEXT DB AFTER 6.9.2019	PA			
2525/2019	29/08/2019	IV(16)30-01/2019-20/ADJ-I/MISC/REVIEW/4236 DT. 21.08.2019	M.P. MEENA, AC, CGST UJJAIN	REQUESTING COPY OF FINAL ORDER DT. 3.10.2018		Mukesh Gupta		
2526/2019	29/08/2019	01/CESTAT/BANG/NR DT. 20.08.2019	UMA SHANKAR VERMA, AR BANGALORE	FORWARDING OF DRAFT PAY FIXATION ORDER ALONG WITH SERVICE BOOK OF N. RAJA, SPS	Administration Section			
2527/2019	30/08/2019	25424 DT. 22.08.2019	HIGH COURT OF MADHYA PRADESH, JABALPUR BENCH, GWALIOR	HIGH COURT ORDER IN R/O W.P. NO. 1571/2015	DR(J)			
2528/2019	30/08/2019	D. NO. 1246/2019 DT. 6.8.2019	AR, SUPREME COURT OF INDIA	ORDER OF SUPREME COURT DT 26.07.2019	DR(J)			

2529 /2019	30/08 /2019	F.NO. CESTAT/MUM/ADMN/2019 DT. 26.08.2019	T. VISWAPR AKASH, DR CESTAT MUMBAI	NON JOINING OF MR. MANU PRAKASH, AR	Admini stration Section			
2530 /2019	30/08 /2019	16(1)/ACCO & GH/CESTAT/ALD/2015 DT. 26.08.2019	ROHIT KUMAR SHUKLA, AR ALLAHA BAD	REQUEST FOR ARRANGIN G ACCOMOD ATION AT ALD GUEST HOUSE	Admini stration Section			
2531 /2019	30/08 /2019	D. NO. 20558/2019/SEC-ELM DT. 19.08.2019	AR, SUPREME COURT OF INDIA	ORDER OF SUPREME COURT DT 02.08.2019		Mukes h Gupta		
2532 /2019	30/08 /2019	NIL DT. 30.08.2019	ARCHAN A WADHW A, MEMBER (J)	EL FOR 1 DAY ON 09.09.2019	Admini stration Section			
2533 /2019	30/08 /2019	F.NO. 2(3)/P.F./RKS/CESTAT/ALLD /2017 DT. 30.08.2019	ROHIT KUMAR SHUKLA, AR ALLAHA BAD	RELINQUIS HMENT OF CHARGE	Admini stration Section			
2534 /2019	30/08 /2019	NIL DT. 29.08.2019	PRAMOD KUMAR, STENO - II	EL FOR 5 DAYS FROM 02.09.2019 TO 06.09.2019	Admini stration Section			